

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 626  
103/252/ND/2022

**IN THE MATTER OF:**

**Pr. Commissioner of Income Tax-1**

**...APPELLANT**

**Vs.**

**M/s. Cereva Global Services Pvt. Ltd.**

**...RESPONDENT**

**Section**  
**U/s 252**

**Order delivered on 18.05.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Appellant** :  
**For the Income Tax Department** :  
**For the RoC** :

**ORDER**

None appears for the Applicant, despite repeated call. Therefore, the matter is **dismissed for non-prosecution.**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Bachu Venkat Balaram Das)**  
**Member (J)**